

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. (CAA)-49(PB)/2017
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

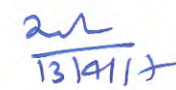
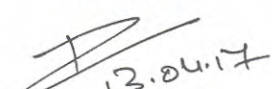
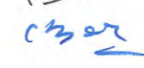
Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017**

NAME OF THE COMPANY : M/S.

Sojourner BPO PVT Ltd.
With
Unicare India Ltd.


SECTION OF THE COMPANIES ACT: 230-232

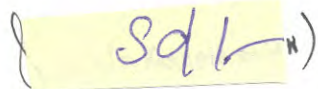
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1-	DR. RAMESH KUMAR	AOL	OL, DELHI	 13/4/17
2.	Mr. Kunal Sabharwal	Adv FOR PET.	FOR PET.	 13.04.17
3.	C. BALOONI	Company Prosecutor	FOR RD (NR)	 13/4/17

ORDER

At the request of the RD to file report, two weeks' time is granted. List

the matter on 17.05.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Vineet
13.04.2017